

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 681 of 2019

IN THE MATTER OF:

Shri Raju Chappakal Pappu & Anr. ...Appellants

Vs

**Shri Arunava Sikdar, RP of
Dugal Projects Development Company Pvt. Ltd. & Anr.Respondents**

Present:

**For Appellants: Mr. Vikram Saini and Mr. Chittaranjan Kr.,
Advocates**

For Respondents: Mr. Ashu Kansal, Advocate for Respondent No. 1

**Mr. Abhijit Sinha, Ms. Stuti and Mr. Bhanu Gupta,
Advocates for Respondent No. 2**

ORDER

22.01.2020 Learned Counsel for the 2nd Respondent states that she received Rejoinder only on 21.01.2020.

List the Appeal in 'Orders category' on **23rd January, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Md